

The Prime Minister also convened an All Party Meeting on Jammu and Kashmir on 15th September, 2010 and sought the guidance of various political parties represented in Parliament on the complex issues facing the State. In the light of the decision taken at the meeting, an All Parties Delegation visited Jammu and Kashmir on 21st and 22nd September, 2010 and met all sections of the people following which an 8-point package was announced by the Government.

The State Government has been taking adequate measures to effectively handle the law and order situation in the State.

Implementation of Sarkaria Commission Report

1625. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken/ proposes to take any step to assess the progress made in the implementation of the recommendations of the Sarkaria Commission's Report on Centre-State relations;

(b) if so, the details thereof, as on date; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Commission constituted under the Chairmanship of Shri Justice R.S. Sarkaria in June, 1983 to review the working of the arrangements between the Union and States in regard to powers, functions and responsibilities in all spheres and recommend such changes or other measures as may be appropriate submitted its Reports in 1988.

The report contained 247 recommendations. 65 of recommendations were not accepted, 180 recommendations have been implemented. The Inter-State Council Secretariat closely monitors the remaining two recommendations.

Status of Kashmiri Pandits

1626. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Kashmiri Pandits are refugees in their own land since 1989;

(b) whether they have been registered as refugees or migrants;

(c) what are their present statistics and status;

(d) what sort of doles have been provided by Government;

(e) what is the status of their temples in Kashmir;

(f) what is the possibility of their return to their homes; and

(g) what is roadmap thereof?